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By E-Mail/ Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2022/13343/A

From :- Shri Romen Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To, Shri Lohit Kumar Saikia,
District & Sessions Judge,
Sivasagar.

Dated Guwahati, the 14th December, 2022

Sub:- **Permission to avail Home Travel Concession (HTC)**

Ref:- Letter No. DJSV/ACCT/2022/6665 dated 06.12.2022

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail Home Travel Concession (HTC) for the block period of 2020-2021 (by way of carry forward), for the journey to your home town Guwahati, by the shortest possible route, as per existing Rules.

Thanking you,

Yours faithfully,

sd/-

REGISTRAR (VIGILANCE)

Memo No. HC.VII-03/2022/13344-13346/A.
Copy to:-

Dated 14/12/22 ✓

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 3. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court

14/12/22
REGISTRAR (VIGILANCE)

AK
14/12/22